

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 453 OF 2025**

IN THE MATTER OF:

Sohanveer

.....PETITIONER

VERSUS

State of Uttar Pradesh & Ors.

.....RESPONDENT

MEMO OF PARTIES (As Per ORDER DATED 07.10.2025)

Sohanveer

.....PETITIONER

VERSUS

- 1.** State of Uttar Pradesh
Through District Magistrate, Meerut
office of the District Magistrate, Collectorate, Meerut-250003
Email: dmme@nic.in (Respondent No.1)
- 2.** Uttar Pradesh State Pollution Control Board (UPPCB)
Through its Member Secretary
Building No.TC-12 V, VibhutiKhand,
Gomti Nagar, Lucknow U.P.-226010
Email: ms@uppcb.in (Respondent No.2)
- 3.** Kalina Brick Field
VPO Kalina, District Meerut, Uttar Pradesh-250502 (Respondent No.3)